

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

GOVERNMENT ORDER NO:- 17843-JK (LD) of 2023

DATED:- 21- 12 - 2023

Sanction is hereby accorded to the appointment of Officer's of Health and Medical Education Department, as mentioned in annexure to this Government Order as Officer In charge (OIC) Litigation for the cases indicated against each including contempt petition, if any, pending before Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

By order of Government of Jammu and Kashmir.

Sd/-

(Achal Sethi)

Secretary to Government

No:- LAW-OIC/32/2023

Dated: 21.12.2023

Copy to the:-

1. Learned Advocate General, J&K
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary (J&K), Ministry of Home Affairs, Government of India.
4. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
5. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
6. Administrative Secretary, Health and Medical Education Department
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.

(Reyaz Ali Bhat)

Assistant Legal Remembrancer

Annexure to the Government Order No.17843-JK(LD) of 2023 dated 21.12.2023

S.No	Title of the case	OIC
1.	CRM No. 364/2022 titled Shashi Bala Vs UT of J&K & Ors.	Ms. Humaira Yousouf, Assistant Drug Controller, Pulwama
2.	CRM(M) No. 312/2023 titled Tarun Pal Singh Vs UT of J&K & Ors.	Ms. Rumeesa Mohd, Assistant Drug Controller, Anantnag
3.	WP(C) No. 1513/2023 titled Tania Sharma Versus UT of J&K & Ors	Dr. Ravinder Singh, Chief Medical Officer, Reasi,
4.	WP(C) No. 2212/2023 titled Vision security and allied vs UT of J&K and Ors	Nowshad Anjum Mir (JKAS) Administration Officer
5.	SWP No. 906/2012 titled Jatinder Singh & Ors Vs State of J&K & Ors.	Dr. Sanjay Sharma, Dy. Director (Dentistry) Health Services, Jammu
6.	WP No. 2850/2023 titled Ajay kumar Tidyals vs UT of J&K and Ors.	Ms.Rehana Akhtar Bijli(Personal Officer) Govt. Medical College Jammu.
7.	O.A No. 1447/2023 titled Kaneez Fatima Vs UT of J&K and Ors	Ms.Rehana Akhtar Bijli(Personal Officer) Govt. Medical College Jammu.
8.	W.P No. /2023 Zubair Ahmead Mir & Ors	Ms.Rehana Akhtar Bijli(Personal Officer) Govt. Medical College Jammu.
9.	T.A No. 2648/2020 in SWP No. 370/2019 titled Prabjot Kaur & Ors Vs UT of J&K and Ors.	Ms.Rehana Akhtar Bijli(Personal Officer) Govt. Medical College Jammu.
10.	T.A No. 5349/2021 in SWP No. 2246/2010 titled Rohit Vs State and Ors.	Ms.Rehana Akhtar Bijli(Personal Officer) Govt. Medical College Jammu.
11.	O.A No. 1499/2023 Titled Dr. Nahida Choudhary & Ors Vs UT of J&K and Ors.	Mr. Jivtesh Singh Chief Account Officer, Govt. Medical College, Jammu
12.	O.A No. 1424/2023 titled Dr. Alka Kotwal and Ors Vs UT of J&K and Ors.	Mr. Jivtesh Singh Chief Account Officer, Govt. Medical College, Jammu
13.	O.A No. 1281/2023 titled Dr. Kulbhushan Gupta Vs UT of J&K and Ors.	Mr. Jivtesh Singh Chief Account Officer, Govt. Medical College, Jammu
14.	O.A No. /2023 titled Dr. Joginder Singh Vs UT of J&K and Ors.	Mr. Jivtesh Singh Chief Account Officer, Govt. Medical College, Jammu


